

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO. 1706  
TO BE ANSWERED ON 02<sup>ND</sup> March, 2020**

**“Samagra Shiksha”**

**1706. DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

(a) whether the Government has launched an integrated scheme Samagra Shiksha for School Education to treat school education from pre-school, primary, upper primary, secondary to senior secondary levels as a whole for the betterment of the students;

(b) if so, the details thereof along with the budget allocated to the scheme, State-wise since its inception; and

(c) the activities being undertaken by the Government to ensure the enrolment of Economically Weaker Section(EWS) students in private schools as per the 25% EWS quota in the RTE Act?

**ANSWER**

**MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SHRI RAMESH POKHRIYAL ‘NISHANK’)**

(a) & (b): The Central Government has launched an Integrated Scheme for School Education- Samagra Shiksha with effect from 2018-19 which subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). The scheme envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education for all. The budget allocated to the scheme, State-wise since its inception is at **Annexure**.

(c): The Right of Children to Free and Compulsory Education, 2009, mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school. Section 12(1)(c) of RTE Act, 2009 provides for admission of children belonging to weaker sections and disadvantageous groups in the neighbourhood schools in Class I to the extent of at least 25 percent of the strength of that class.

For implementation of Section 12(1)(c) of the RTE Act, the respective State and UT Government- appropriate government under the RTE Act are required to notify the disadvantaged groups and weaker sections, notify per child cost and start admissions in private un-aided schools as per the procedure laid down by the concerned State and UT Government.

The Central Government has been supporting States and UTs for implementation of various provisions of the Act including expenditure incurred towards reimbursement to private schools for admissions of children under Section 12(1)(c) from 2014-15. The support is provided on the basis of per-child cost notified by the concerned State and UT for children in class 1 and above.

\*\*\*\*\*

**Annexure**

Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 1706 for 02.03.2020, asked by Dr. T. Sumathy (a) Thamizhachi Thangapandian

*(Rs. in lakh)*

Sl.No	Name of the State	Samagra Shiksha	
		2018-19	2019-20
		Central Share Released	Central Share Released*
1	A & N Islands	2180.33	3093.94
2	Andhra Pradesh	95096.76	95984.12
3	Arunachal Pradesh	33048.8	23874.17
4	Assam	157072.23	112061.02
5	Bihar	305837.73	315693.12
6	Chandigarh	7714.56	6371.14
7	Chhattisgarh	88206.43	95669.73
8	Dadra & N. Haveli	3462.38	3835.47
9	Daman & Diu	631.22	924.44
10	Delhi	13981.74	19262.26
11	Goa	1353.03	1426.06
12	Gujarat	67089.17	96554.57
13	Haryana	57841.95	61907.05
14	Himachal Pradesh	43295.44	44318.07
15	Jammu & Kashmir	171776.09	15478.19
16	Jharkhand	68596	88183.57
17	Karnataka	62784	68159.97
18	Kerala	25604.99	21420.28
19	Lakshadweep	265.07	728.11
20	Madhya Pradesh	243783.65	233681.84
21	Maharashtra	95051.92	73423.81
22	Manipur	25202.01	22085.15
23	Meghalaya	23784.62	32311.14
24	Mizoram	14630.41	16556.47
25	Nagaland	19766.33	10773.19
26	Odisha	123021.51	189169.48
27	Puducherry	804.88	305.8
28	Punjab	44400	45324.488
29	Rajasthan	262721.45	247368.11
30	Sikkim	6624.19	8892.1
31	Tamil Nadu	147444.01	164858.54
32	Telangana	68840.41	101505.9
33	Tripura	24896.48	22227.72
34	Uttar Pradesh	462541.04	476812.5
35	Uttarakhand	51138.26	46488.53
36	West Bengal	108934.52	157905.49
	<b>Total</b>	<b>2929423.61</b>	<b>2924635.538</b>

\* Releases as on 26.02.2020 (Adhoc + 1<sup>st</sup> Instalment + 2<sup>nd</sup> Instalment)

# Source: PMS reported figures